## (59)

## Declaration or Assets and Liabilities

Year-2022-23

I RAJEEV RANJAN-III son/daughter/wife of LATE-RAMAKANT BHAGAT aged 46 Years, belonging to BIHAR LEGISLATIVE ASSEMBLY, SECRETARIAT service and presently working as ASSISTANT, BIHAR LEGISLATIVE ASSEMBLY, PATNA given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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SI No		Self	Spouse name (s)	Dependant-1	Dependant- 2	Dependant-
- (:)			Smt. Tannu Bharti	Priyam Raj	Yug Anand	<del></del>
(i)		Rs. 8,400/-	Rs. 21,554/-	NIL	NIL	
(ii)	Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 4667/- S R I	Rs. 24063/- SBI Rs. 2200/- UBI	NIL	NIL	
(iii)	Debentures and shares in Companies	Rs. 35,358/-ICiCl-Pru Deposite(SIP) shares-Rs.1,02,698/-	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C. Policy No 515649211 (Premium-7079/Year) Policy No527245999 (Premium-17,601/Year) ICICI PRU LIFE Policy No13049162 (Premium-25,000/Year) NPS-110141953240 Rs1,23,637/-	L.I.C. Policy No 522662800 (Premium-9,358/Year) L.I.C. Policy No 528377397 (Premium-5,507/Year) L.I.C. Policy No 519566015 (Premium-4,413/Year)	NIL	L.1.C. Policy No 596369222 (Premium- 8,518/Year)	
v)	Motor Vehicles (details of make, etc.)	Hero-Splendor Plus BR-01EM-0446	NIL	NIL	NIL	
	Jewellery (give details of weight and value)	Gold- 10 gm Silver- 50gm (Value Approx- 50,000/-)	Gold- 100 gm Silver- 150gm (Value Approx-4 Lac)	NIL	NIL	
	Other assets, such as values of claims / interests	Furniture, TV, Mobile etc.	NIL	NIL	NIL	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	The state of the s	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-
<b>(1)</b>	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Undefined Share in ancestral proprety.	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NEURA(Patna) khata No115, Plot No221 2041 Sqft. Value-10 Lac (Approx)	NIL	NIL	NIL
1	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
1	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	Danapur Nizamat Thana No-35, Plot No15P, Khata No54, 1255 Sqft. Value-40 Lac (Approx)	NIL	NIL	NIL
)   C	Other (such as nterest in property)	NIL	NIL	NIL	NIL	NIL

I give herein below the details of my liabilities / over dues to public financial institutions and (2)

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10/02/2023
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	SBI Ashiana Nagar, Patna	21,71,756/-
		NIL	NIL
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation  (b) dues to departments dealing with supply of water	NIL	NIL
		NIL	NIL
	(c) dues to departments dealing with supply of electricity		NIL .
		NIL	NIL
	(d) dues to departments dealing with telephones		
		NIL	NIL

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	(e) dues to departments dealing with governments transport (including aircrast and helicopters)	NIL	NIL
(b)	(f) Other dues, if any  (i) Income Tax including surcharge	NIL	NIL
	[Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income-Tax Return filed upto Assessment Year-2022-23 AOQPR5611C	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL.	NIL
	(iii) Sales Tax [ Only in case of proprietary business]	NiL	Mir
	(iv) Property Tax	Rs.1186/-	NIL NIL

C. Personal Detail				
GPF/CPF/PRAN No.	:-	PTS/BLA-1279		
Gender	:-	M (M/F)		
Date of Birth	:-	3 0 1 2 1 9 7 7 (DD/MM/YYYY)		
Class/Group	:-	B (A/B/C)		
Cadre	:-	BIHAR LEGISLATIVE ASSEMBLY. SECRETARIAT		
		(Full Name e.g. B.A.S Bihar Administrative Service,		
		B.S.S.:- Bihar Secretariat Service etc.)		
Home District	;-	Bhagalpur (Bihar)		
I hereby declare that the above details are true to the best of my knowledge and here				

at the above details are true to the best of my knowledge and belief.

Name of Employee: Rajcev Ranjan-III

Designation: Assistant

Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Rajeer Ranjan. III

Place: PATNA

Date: 11/02/2023